TO BE PUBLISHED IN PART-1 SECTION 2 OF THE GAZETTE OF INDIA

F. No. A-32012/8/2018-Ad.IIA
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

North Block, New Delhi
Dated the 8th January, 2019

NOTIFICATION

The President is pleased to accept the notice for voluntary retirement of Smt. Kanika Halder, Chief Accounts Officer, CGST & CX, Haldia Commissionerate, Kolkata under Rule 48 of CCS (Pension) Rules, 1972 with effect from the afternoon of 8th January, 2019.

(M.K. Gupta)
Under Secretary to the Government of India
Tel. No. 23095528.


The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. Principal Chief Commissioner, Central Goods Service Tax and Central Excise, Kolkata Zone, 180, Shanti Pally, R.B. Connector, Kolkata-700107
3. PS to Chairman, CBIC/All Members (CBIC)/Commissioner (Coord.)/Director-Ad.V
4. Pr. ADG (HRM-I)/ADG (HRM-II), Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. SO(P)/Hindi Section/Office Folder/Personal File.